

O.A. No.
1424/94

20.1.1995 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. K. Muthukumar, Member(A)

For judgment in this O.A, see copy of
the common judgment in leading O.A No. 543/93
D.B. Kausar Vs. Comptroller and Auditor General
of India, New Delhi and Ors. ~~14~~

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Judgment in leading Case
no OA 543/93 pronounced today
in open court by the Bench of
Hon'ble Mr. T. L. Verma J.M. and
Hon'ble Mr. K. Muthukumar, A.M.

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